

Central Administrative Tribunal
Principal Bench

R.A. No. 163 of 1999

in

O.A. No. 1539 of 1998

New Delhi, dated this the 16th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Mrs. Alka Joshi,
D/o Shri F.D. Joshi,
Asst. Development Commissioner, NEPZ, NOIDA
R/o 913, Sector 37, NOIDA,
Pincode: 201303,
U.P. Review Applicant

Versus

Union of India through
Secretary,
Ministry of Personnel, P.G. & P.W
Dept. of Personnel & Training,
New Delhi-110001. Respondents

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

2. None of the grounds contained therein bring it within the scope and ambit of Section 22 (3) (f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any order/decision of the Tribunal can be reviewed.
3. The R.A. is rejected.

Lakshmi
(Mrs. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

/GK/